

17

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 11 of 1992. ✓

Between

Dated: 6.1.1992. ✓

R.Krishna ✓

...

Applicant

And

1. Government of India, Ministry of Home Affairs, represented by Secretary, New Delhi.
2. The Director General, Bureau of Police Research & Development, Govt. of India, Ministry of Home Affairs, C.G.O.Complex, Lodi Read, New Delhi.
3. The Principal, Central Detective Training School, Govt. of India, BPR&D, MHA, Ramanthapur, Hyderabad. ✓

...

Respondents. ✓

Vidyasagar for Mr. G. Bikshapathi. ✓

Counsel for the Applicant : Shri. G. Bikshapathi

Counsel for the Respondents : Shri. N. V. Ramana, Addl. CGSC.

V. Rajeswara Rao for Shri. N. V. Ramana, Addl. CGSC. ✓

CORAM:

Hon'ble Mr. R. Balasubramanian, Administrative Member. ✓  
Hon'ble Mr. T. Chandra Sekhar Reddy, Judicial Member. ✓

The Tribunal made the following order:-

Admit. Issue notice to the respondents to file their reply within 6 weeks.

By way of interim order the respondents are directed to make it clear that any appointment or regularisation is made that the same would be subject to the result of the outcome of the O.A. Mr. Vidyasagar for Mr. G. Bikshapathi, advocate for the applicant and Mr. V. Rajeswara Rao for Mr. N. V. Ramana, advocate for the respondents are present.

  
8/1/92

Deputy Registrar (Judicial)

Copy to:-

1. Secretary, Ministry of Home Affairs, Govt. of India, New Delhi.
2. The Director General, Bureau of Police Research & Development, Govt. of India, Ministry of Home Affairs, C.G.O.Complex, Lodi Read, New Delhi-110 003.
3. The Principal, Central Detective Training School, Govt. of India, BPR&D, MHA, Ramanthapur, Hyderabad-500013.
4. One copy to Shri. G. Bikshapathi advocate, 16-9-749/41, Race course road, Old Malakpet, Hyd.
5. One copy to Shri. N. V. Ramana, Addl. CGSC, CAT, Hyd.
6. One spare copy. N. V. Ramana,

Rsm/-

1/1/92  
8/1/92

*Volts*

O.A. 11/92

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TYPED BY  
CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

s.v.c

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR. RALASUBRAMANTAN M(A)

AND

THE HON'BLE MR. T Chandra Sekhar Reddy M(J)

DATED: 6/11/1992

ORDER JUDGMENT

M.A./R.A./C.A. No.

O.A. No.

T.A. No.

Admitted and Interim directions  
Issued.

Allowd.

Disposed of with directions

Dismissed.

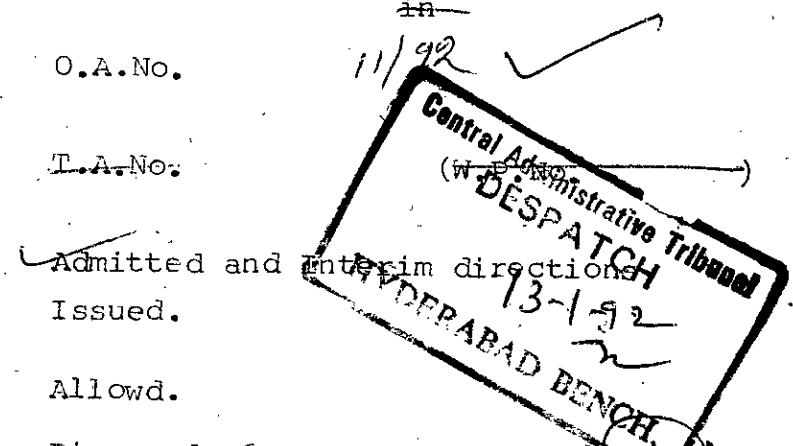
Dismissed as withdrawn.

Dismissed for Default.

M.A. Ordered/Rejected

No order as to costs.

pvm



*8/11/92*